

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
M/S. GRJ DISTRIBUTORS & DEVELOPERS PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s. GRJ Distributors & Developers Private Limited
2.	Date of incorporation of corporate debtor	23.11.1998
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, (Delhi) under Companies Act, 1956/ 2013
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51396DL1998PTC097177
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered office: 64, Scindia House, Connaught Place New Delhi-110001
6.	Insolvency commencement date in respect of corporate debtor	03.06.2022, being the date of order passed by Hon'ble NCLT (Order received by IRP on 06.06.2022)
7.	Estimated date of closure of insolvency resolution process	30.11.2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Gaurav Katiyar IBBI/IPA-001/IP-P00209/2017-18/10409
9.	Address and e-mail of the interim resolution professional, as registered with the Board	D-32, East of Kailash, New Delhi – 110065 cagauravkatiyar@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	D-32, East of Kailash, New Delhi – 110065 grj.cirp@gmail.com www.gauravkatiyar.in
11.	Last date for submission of claims	20.06.2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Allotees under real estate projects
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Mr. Shyam Arora IP Registration no. : IBBI/IPA-002/IP-N00546/2017-2018/11703 Address: 96, Aravali Apartment, Alaknanda, New Delhi, -110019 2. Mr. Varun Goel IP Registration no. : IBBI/IPA-001/IP-P-02165/2020-2021/13339 Address: 1750, Eternia Tower, Mahagun Moderene, Sector 78 ,Noida, Uttar Pradesh ,201301 3. Mr. Deepak Gupta IP Registration no. : IBBI/IPA-001/IP-P01340/2018-2019/12235 Address : 59, Dayanand Block,Shakarpur ,New Delhi, National Capital Territory of Delhi ,110092

14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link : https://ibbi.gov.in/home/downloads https://ibbi.gov.in/ips-register/registered-ips The Insolvency and Bankruptcy Board of India (IBBI) 7th Floor, Mayur Bhawan, Shankar Market, Connaught Circus, New Delhi -110001
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Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M/s. GRJ Distributors & Developers Private Limited** on 03.06.2022 (Order received by IRP on 06.06.2022).

The creditors of **M/s. GRJ Distributors & Developers Private Limited**, are hereby called upon to submit their claims with proof on or before 20.06.2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [Allotee under real estate project] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of Interim Resolution Professional : **Gaurav Katiyar**

Date : 06.06.2022

Place : New Delhi

CORRIGENDUM
FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
REAL ESTATE PROJECT “AVALON REGAL COURT” OF
M/S. GRJ DISTRIBUTORS & DEVELOPERS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s. GRJ Distributors & Developers Private Limited
2.	Date of incorporation of corporate debtor	23.11.1998
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, (Delhi) under Companies Act, 1956/ 2013
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51396DL1998PTC097177
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered office: 64, Scindia House, Connaught Place New Delhi-110001
6.	Insolvency commencement date in respect of corporate debtor	03.06.2022, being the date of order passed by Hon'ble NCLT (Order received by IRP on 06.06.2022)
7.	Estimated date of closure of insolvency resolution process	30.11.2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Gaurav Katiyar IBBI/IPA-001/IP-P00209/2017-18/10409
9.	Address and e-mail of the interim resolution professional, as registered with the Board	D-32, East of Kailash, New Delhi – 110065 cagauravkatiyar@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	D-32, East of Kailash, New Delhi – 110065 gri.cirp@gmail.com www.gauravkatiyar.in
11.	Last date for submission of claims	20.06.2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Allotees under real estate project “Avalon Regal Court”
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	- Mr. Shyam Arora IP Registration no. : IBBI/IPA-002/IP-N00546/2017-2018/11703 Address: 96, Aravali Apartment, Alaknanda, New Delhi, -110019 - Mr. Varun Goel IP Registration no. : IBBI/IPA-001/IP-P-02165/2020-2021/13339 Address: 1750, Eternia Tower, Mahagun Moderene, Sector 78 ,Noida, Uttar Pradesh ,201301 - Mr. Deepak Gupta IP Registration no. : IBBI/IPA-001/IP-P01340/2018-2019/12235 Address : 59, Dayanand Block,Shakarpur ,New Delhi, National Capital Territory of Delhi ,110092

14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link : https://ibbi.gov.in/home/downloads https://ibbi.gov.in/ips-register/registered-ips The Insolvency and Bankruptcy Board of India (IBBI) 7th Floor, Mayur Bhawan, Shankar Market, Connaught Circus, New Delhi -110001
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Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of **the real estate project “Avalon Regal Court” of M/s. GRJ Distributors & Developers Private Limited** on 03.06.2022 (Order received by IRP on 06.06.2022).

The creditors of **the real estate project “Avalon Regal Court” of M/s. GRJ Distributors & Developers Private Limited**, are hereby called upon to submit their claims with proof on or before 20.06.2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [Allotee under real estate project] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of Interim Resolution Professional: **Gaurav Katiyar**

Date : 07.06.2022
Place : New Delhi